

(a) whether it is a fact that there is a constant threat to the atmospheric ozone layer due to industrial Pollutants;

(b) if so, what steps have been taken by Government at national and international level to ban the production of pollutants affecting ozone layer in the atmosphere;

(c) whether any research work is being done by the Central Government in the direction of protection of ozone layer; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) There is scientific evidence that certain gases containing chlorine, bromine and fluorine, collectively called Chloro-fluorocarbons (CFCs) and halons lead to depletion of the ozone layer in the stratosphere, specially over the polar regions.

(b) to (d) At the international level the major initiative was taken by the adoption of the Vienna Convention for the Protection of the Ozone Layer in March 1985, which came into force in September, 1988. The Convention provides a general framework for addressing the ozone problem at the international level through coordinated research and exchange of information. This Convention was followed by the Montreal Protocol on Substances that Deplete the Ozone Layer, which was adopted in September, 1987. This Protocol, which came into force in January, 1989, lays down a timetable for stabilisation/reduction in the production and consumption of certain kinds of CFCs and Halons. Copies of the Vienna Convention and the Montreal Protocol are placed in the Parliament Library for reference.

India is a party to the Vienna Convention. Further, Government have set-up a Task Force to formulate a national strategy for the phasing out of ozone depleting substances and for adoption of substitute substances/technologies, including R&D efforts in the country.

Indian research and data collection about stratospheric ozone goes back to many decades and is spread over many institutions and agencies. A considerable amount of data about ozone is available from the studies carried out under the Indian Middle Atmosphere Programme. The India Meteorological Department has a network of ozone stations and total ozone

is measured at five stations. Measurements of vertical distribution of ozone are made at \* three stations. Continuous recording of surface ozone amount is made at six stations.

The Council for Scientific and Industrial Research through its network of laboratories is engaged in R&D work relating to substitute for ozone depleting substances.

### मलेरिया-उन्मूलन

\* 31. श्री लक्ष्मी शम अग्रवाल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने मलेरिया-उन्मूलन के लिये कोई दीर्घ-कालिक योजना बनाई है ;

(ख) यदि हां तो इस योजना की मुख्य मुख्य बातें क्या हैं ;

(ग) लक्ष्यों को प्राप्त करने के लिये सरकार द्वारा अब तक क्या कदम उठाये गये हैं ; और

(घ) मध्य प्रदेश के बस्तर जिले में मलेरिया-उन्मूलन के लिये इस योजना के अन्तर्गत सरकार किस प्रकार सहायता प्रदान करने का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री एम०एल० फतेदार) : (क) से (घ) भारत सरकार ने 1977 में मलेरिया नियंत्रण के लिये एक संशोधित कार्य योजना आरम्भ की। मलेरिया की घटनाओं में कमी लाने में सफलता मिली है। वर्ष 1976 में मलेरिया के 6.47 मिलियन रोगी थे जिनकी संख्या 1990 में घट कर 1.9 मिलियन रह गई। बहरहाल, देश में मलेरिया के रोगियों की संख्या अब लगभग 2 मिलियन प्रतिवर्ष पर स्थिर है।

पिछले कुछ वर्षों के दौरान मलेरिया की घटनाओं में कमी आने का कोई खास रुझान नहीं दिखाई पड़ा है। अब

एक चुनिन्दा दृष्टिकोण अपनाया जा रहा है जिसका उद्देश्य रोग की स्थानिक-मारिता कीटनाशकों के इस्तेमाल में रोगाणु-प्रतिरोधन क्षमता और परजीवी में औषध प्रतिरोधन क्षमता के आधार पर रोगाणु-रोधी और परजीवी-रोधी उपायों का विवेकपूर्ण इस्तेमाल करना है। कर्नाटक राज्य में स्तरीकरण का कार्य पूरा हो गया है और इस समय महाराष्ट्र, गुजरात और राजस्थान में यह कार्य चल रहा है तथा 1992 के दौरान मध्य प्रदेश और आंध्र प्रदेश में और उसके बाद इसे अन्य राज्यों में चरणबद्ध ढंग से चलाये जाने का प्रस्ताव है। मलेरिया नियंत्रण के लिये आठवीं योजना अवधि में प्रस्तावित विशिष्ट कार्यनीति अन्य बातों के साथ-साथ आदिवासी क्षेत्रों में नियंत्रण प्रयासों में तेजी लाने पर आधारित है जहाँ पर मलेरिया के कारण सर्वाधिक हानता और मृत्यु होती है।

अतः केन्द्रीय सरकार का आठवीं योजना अवधि में आदिवासी क्षेत्रों में मलेरिया नियंत्रण की एक गहन परियोजना चलाने का प्रस्ताव है। इसके अन्तर्गत प्रशिक्षित कार्मिक शक्ति के विकास कीटनाशी छिड़काव जैव पर्यावरणिक विधियों अति संवेदनशील वर्गों जैसे गर्भवती महिलाओं और शिशुओं के लिये बेडनेट्स के इस्तेमाल जैसे वैयक्तिक सुरक्षा उपाय तथा मलेरिया रोगियों का रोग की आरंभिक अवस्था में ही पता लगाने और उपचार करने पर बल दिया जायेगा। मध्य प्रदेश के बस्तर जिले को भी इस कार्यक्रम के अन्तर्गत लाया जायेगा।

#### River Valley Project for Afforestation

\*32. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have been assisting State Governments under the River Valley Project for afforestation for soil conservation in catchment areas;

(b) if so, the details thereof alongwith the details of area brought under this scheme so far and proposed to be brought in Orissa; and

(c) whether any such proposal has been received from the Orissa Government in this regard and the details of action taken/achievements made to cover the catchment areas of some flood-prone areas of rivers in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) A centrally sponsored scheme of Soil Conservation in the Catchments of River Valley Projects (RVP) is under operation in 27 catchments covering 17 States including Orissa since the Third Plan period. The physical and financial progress with reference to Orissa is as follows:

	Physical area	Financial Rs. in (area in Lakhs 000 ha.)
(i) Agricultural land (upto 1990-91) .	91.07	107.17
(ii) Non-agricultural area .		
	198.24	2,317.96

An area of 12000 ha. is to be taken up at a cost of Rs. 350 lakh during 1991-92 in Orissa.

(c) Proposal from Govt. of Orissa was received for catchments of Brahmani, upper Kolab and Indravati under RVP Scheme in 1985. The proposal was not acceded to, as it did not form part of the approved list of catchments under RVP.

#### Indian Railways Welfare Organisation

\*33. SHRI P. UPENDRA : Will the Minister of RAILWAYS be pleased to state :—

(a) whether the railways have started a new organisation called the "Indian Railways Welfare Organisation" to construct houses for serving and retired railway employees ;

(b) if so, the response received from the beneficiaries thereto ;